

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5626  
ANSWERED ON:29.04.2010  
CRIMINAL ACTIVITIES IN MUMBAI LOCAL TRAINS  
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**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there has been rise in alcoholism and criminal activities in the Mumbai local trains;
- (b) if so, the number of cases reported during the last one year; and
- (c) the steps taken by the Railways to curb such activities?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a)&(b): There is a marginal increase in the incidents of criminal activities in which 2047 cases were reported in 2009 in comparison to 1929 cases of 2008, whereas there is decrease in the incidents of alcoholism in which 16 cases were reported in 2009 in comparison to 19 cases of 2008.

(c): 'Policing on Railways' is a State subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore the statutory responsibility of the State Police, which they discharge through the Government Railway Police (GRP) of the State concerned.

However, Railway is supplementing the efforts of the State Governments in controlling crime on the Railways by deploying Railway Protection Force staff to escort important trains in addition to trains escorted by Government Railway Police (GRP).In addition, the following steps have been taken:-

1. Close co-ordination with GRP and Local Police is maintained.
2. Persons found consuming alcohol or involved in criminal activities are prosecuted as per law.
3. Plain cloth staff are also deputed to keep surveillance on criminals.
4. CCTVs have been installed at important and sensitive stations.